

Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	4	1,12,97,28,311.63/-	4	1,12,97,28,016.63/-	0	295/-	0	Annexure 1	-
2	Unsecured financial creditors belonging to any class of creditors	2	1,30,60,92,211/-	2	1,30,60,92,211/-	0	0	0	Annexure 2	-
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	Annexure 3	-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	Annexure 4	-
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5	-
6	Operational creditors (Employees)	8	58,75,991/-	8	58,75,991/-	0	0	0	Annexure 6	-
7	Operational creditors (Government Dues)	1	47,07,573/-	1	47,07,573/-	0	0	0	Annexure 7	Attached
8	Operational creditors (other than Workmen and Employees and Government Dues)	6	2,71,35,718/-	6	2,71,35,718/-	0	0	0	Annexure 8	-
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9	-
Total		21	2,47,35,39,804.63/-	21	2,47,35,39,509.63/-	0	295/-	0		

Annexure – 7

Name of the corporate debtor: SMO Ferro Alloys Limited; Date of commencement of CIRP: 13/08/2026; List of creditors as on: 05/09/2026

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contin-gent claim	Amount of any mutual dues, th at may be set-off	Amoun t of claim under verific ation	Amount of claim not admitted	Rema rks, if any
	Department	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whethe r related party?	% of voting shar e in CoC, if applicable					
1	Employee Provident Fund Organization (EPFO)	Government of India	27/08/2026	47,07,573/-	47,07,573/-	Unsecured	No	0	0	0	0	0	-
	Total			47,07,573/-	47,07,573/-								